IN THE HIGH COURT OF JUDICATURE AT BOMBAY

BENCH AT AURANGABAD

Read : Notice dated 02/05/2023 for Summer Vacation.

CORRIGENDUM

It is hereby notified for the information of the Advocates and the parties appearing in-person that vide Notice dated 02/05/2023 under reference, it was informed that during the ensuing Summer Vacation 2023 commencing from Monday, the 8th May, 2023 to Sunday, the 4th June, 2023 (both days inclusive with prefix holidays i.e. Saturday, the 6th May and Sunday, the 7th May, 2023) the Hon'ble Lordships will be available for taking up urgent matters on the dates and days mentioned in the said Notice and that the Lordships will be sitting in **Court Hall No.12**.

By this corrigendum, it is hereby informed to all the Advocates and the parties appearing in-person that during Summer Vacation 2023, **instead of Court Hall No. 12,** the Hon'ble Lordships will be sitting in **Court Hall No. 3.**

Please take a note of the above change in Court Hall number.

High Court of Bombay,
Bench at Aurangabad

Sd/-
(Vimalnath S. Tiwari)
Registrar (Judicial)

Date : 04/05/2023